

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. NO.18/1999 O.A. NO.47/1990

Shri K.A. Babu & 3 Ors.

.... Applicant

(Represented by Shri Suresh Kumar, Advocate)

vs.

*Dated 08/09/2000*

Mini. of Communication & 2 Ors.

.... Respondents

(Represented by Shri R.R.Shetty, Adv.)

CORAM: HON'BLE SHRI B.N. BAHADUR, MEMBER (A)  
HON'BLE SHRI S.L.JAIN, MEMBER (J)

Tribunal's Order:

Learned Counsel Shri R.R.Shetty is heard on the C.P. and reply/papers filed have been perused. Opportunity has been provided to Shri Suresh Kumar, Applicant's Counsel to make certain points for clarification.

2. We have gone through the direction given in Orders in O.A. No.47/1990 which are contained in para 14. The limited point that we have to examine in the C.P. is whether the directions have been complied with or not. The first part of the direction relates to the seniority list dated 24.2.1997, which was held to be invalid and has been quashed. The Department has been directed to prepare further revised seniority list in line with the guidelines given by the Hon'ble Supreme Court in *Bhaskaran's* case. It is also directed that till the revised list is prepared the status quo of present post of the Applicants should be maintained, and that *they* should not be reverted.

3. We find from page 77 that the directions have been complied with. Further, admittedly, the Applicants continue in their present post and have not been reverted. In view of this position, no contempt is seen to have been made.

4. Shri Suresh Kumar was at pains to point out why he is dissatisfied with the revised list. Well that he may be

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dissatisfied with the list, but this grievance cannot be agitated or gone into in a Contempt Petition. Hence we are not in a position to look into the matter. The Applicant is at liberty to take recourse to the remedies available to him as per law for any grievance on this account.

3. The C.P. is, therefore, rejected., Notices issued are hereby discharged.

S.L.Jain

(S.L.Jain)

Member (J)

B.N.Bahadur

( B.N.Bahadur ) 08/9/00

Member (A)

sj\*

Order dt 18/9/00  
Issued to ~~Re~~ party  
On 18/9/00

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